

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00391/2019

Friday, this the 7th day of June, 2019

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Biju B.P.
Assistant Loco Pilot
CCRC/O/Quilon
Southern Railway, Trivandrum Division
Residing at Mopplayil Puthen Veedu
Vadakkevila P.O., Kollam-691 010. Applicant

(Advocate: Mr. Premchand R.Nair)

versus

1. Union of India represented by
The General Manager, Southern Railway
Park Town, Chennai-600 003.
2. The Chief Personnel Officer
Southern Railway
Park Town, Chennai-600 003,
3. The Divisional Railway Manager
Trivandrum Division, Southern Railway
Trivandrum-695 584.
4. The Senior Divisional Personnel Officer
Trivandrum Division, Southern Railway
Trivandrum-695 584.
5. Divisional Electrical Engineer (Operations)
Trivandrum Division, Southern Railway
Trivandrum-695 584. Respondents

(Advocate: Mr.Sunil Jacob Jose, rep by Mr. Rajesh)

The OA having been heard on 7th June, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Applicant is permitted to withdraw the OA with liberty to re-agitate the matter. OA stands withdrawn.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

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Annexures filed by the applicant:

- Annexure A1: Copy of the representation by the applicant before the respondents dated 23.1.2016.
- Annexure A2: Copy of the representation dated 14.6.2016.
- Annexure A3: Copy of the Office Order No.24/2016 Ele (OP) dated 7.6.2016.
- Annexure A4: Copy of the representation submitted by the applicant dated 8.8.2016.
- Annexure A5: Copy of the communication with adverse remarks dated 25.7.2016.
- Annexure A6: Copy of the representation dated 8.9.2016.
- Annexure A7: Copy of the letter issued by the 3rd respondent dated 21.7.2017.
- Annexure A8: Copy of the representation dated 15.12.2017.
- Annexure A9: Copy of the representation dated 18.4.2018.